

GOVERNMENT OF MEGHALAYA  
LAW (A) DEPARTMENT

NOTIFICATION

Dated, Shillong the 24<sup>th</sup> March, 2015.

No. LJ(A) 4/2000/104. – In pursuance to rule 114 of the Meghalaya Treasury Rules 1985 Shri W. Diengdoh, District & Sessions Judge, East Garo Hills District, Willamnagar is hereby Authorised to act as the Drawing & Disbursing Officer for the office of the District & Sessions Judge, Willamnagar with immediate effect until further orders.



(L.M. Sangma)

Secretary to the Government of Meghalaya,  
Law Department.

Memo No. LJ(A) 4/2000/104-A

Dated, Shillong the 24<sup>th</sup> March, 2015.

Copy to,-

1. The Accountant General (A&E), Meghalaya, Shillong.
2. The Deputy Commissioner, East Garo Hills District, Willamnagar.
3. Shri W. Diengdoh, District & Sessions Judge, East Garo Hills District, Willamnagar.
4. The Treasury Officer, East Garo Hills District, Willamnagar.
5. The Branch Manager, SBI, East Garo Hills District, Willamnagar.

By Order etc.



Secretary to the Government of Meghalaya,  
Law Department.